GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA UNSTARRED OUESTION NO : 2510

UNSTARRED QUESTION NO.: 2510 (To be answered on the 16th March 2017)

AIR SERVICES AGREEMENTS

2510. SHRI SUMAN BALKA
DR. KAMBHAMPATI HARIBABU

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has signed air services agreements with other countries;
- (b) if so, the details thereof;
- (c) the details of benefits for the country through these agreements; and
- (d) whether the Government has signed any air services agreement with Rwanda and if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
जागर विमाजन मंत्रातय में राज्य मंत्री (Shri Jayant Sinha)

- (a) & (b) Yes Madam. Government of India has so far signed/initialed Air Services Agreement with 114 countries. A list showing the name of the countries with whom Government of India has Air Services Agreement is annexed.
- (c) The Air Services Agreements between Government of India and other countries have the potential to spur greater trade, investment, tourism and cultural exchange, in tune with the developments in the civil aviation sector. This enables environment for enhanced and seamless connectivity, while providing commercial opportunities to the carriers of both the sides ensuring greater safety and security.
- (d) Yes Madam. Air Services Agreement between India and Rwanda was signed on 20th February 2017 at Kigali, Rwanda.

ANNEXURE

LIST OF COUNTRIES WITH WHOM INDIA HAS SIGNED AIR SERVICES AGREEMENTS

S.No	Name of the Country	S.No	Name of the Country	S.No	Name of the Country
1	Afghanistan	39	Indonesia	77	Portugal
2	Algeria	40	Iran	78	Qatar
3	Armenia	41	Iraq	79	Rwanda
4	Australia	42	Ireland	80	Republic of Korea
5	Austria	43	Israel	81	Russia
6	Azerbaijan	44	Italy	82	Romania
7	Bahrain	45	Jamaica*	83	Saudi Arabia
8	Bangladesh	46	Japan	84	Senegal*
9	Barbados	47	Jordan	85	Serbia*
10	Belarus	48	Kazakhstan	86	Seychelles
11	Belgium	49	Kenya	87	Singapore
12	Bhutan	50	Kuwait	88	Slovakia
13	Bosnia & Herzegovina	51	Kyrgyzstan	89	Sweden
14	Brazil	52	Latvia	90	Switzerland
15	Brunei	53	Lebanon	91	Syria
16	Bulgaria	54	Lesotho	92	Slovenia
17	Cambodia	55	Lithuania	93	South Africa
18	Canada	56	Luxembourg	94	Spain
19	Chile	57	Macao	95	Sri Lanka
20	China	58	Madagascar	96	Taiwan
21	Croatia	59	Malaysia	97	Tajikistan
22	Cyprus	60	Maldives	98	Tanzania
23	Czech Republic	61	Malta	99	Thailand
24	Denmark	62	Mauritius	100	Trinidad & Tobago
25	Djibouti	63	Mongolia	101	Tunisia
26	Egypt	64	Mozambique	102	Turkey
27	Ethiopia	65	Mexico	103	Turkmenistan
28	Fiji**	66	Morocco	104	UAE
29	Finland	67	Myanmar	105	UK
30	France	68	Nepal	106	Uganda
31	Georgia	69	Netherlands	107	Ukraine
32	Germany	70	New Zealand	108	USA
33	Ghana	71	Nigeria	109	Uzbekistan
34	Greece*	72	Norway	110	Vietnam
35	Guyana*	73	Oman	111	Yemen
36	Hong Kong	74	Pakistan	112	Yugoslavia
37	Hungary	75	Philippines	113	Zambia
38	Iceland	76	Poland	114	Zimbabwe

^{*} The text of Air Services Agreement has been initialed with these countries.